West Bengal Act XI of 1953

THE WEST BENGAL APPROPRIATION ACT, 1953.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 31st March, 1953.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirtyfirst day of March, 1954.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1954;

It is hereby enacted as follows:

- 1. This Act may be called the West Bengal Appropria- Short title. tion Act, 1953.
- From and out of the Consolidated Fund of West Issue of Bengal there may be paid and applied sums not exceeding Rs. 75,11, 52,001 out those specified in column 3 of the Schedule amounting in the of the Conaggregate to the sum of rupees seventy-five crores, eleven solidated lakhs, fifty-two thousand and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1954, in respect of the services specified in column 2 of the Schedule.

3. The sums authorised to be paid and applied from and Appropriout of the Consolidated Fund of West Bengal by this Act ation. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1954.

SCHEDULE.

(See Sections 2 and 3.)

1	2	all ablighte rafer	PE DESCRIPTION OF THE PERSON O	
		Sums not exceeding		
Grant No.	Services and purposes,	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund,	Total.
	A—Direct Demand on the Revenue.	Rs.	Rs.	Rs.
1	4—Taxes on Income other than Corporation Tax.	3,55,000		3,55,000
2 3 4 5	7—Land Revenue 8—State Excise Duties	42,73,000 40,18,000 7,17,000 68,28,000		42,73,000 40,18,000 7,17,000 68,28,000
6 7	11—Registration 12—Charges on account of Motor Vehicles Acts.	18,20,000	4,50,000	18,20,000 4,50,000
8	13—Other Taxes and Duties	17,00,000		17,00,000

1	2	3 Sums not exceeding		
	241 (1931)			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
	G—Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.	Rs.	Rs.	Rs.
9	17—Interest on works for which Capital Accounts are kept.	office of year	11,83,000	11,83,000
(XVII—Irrigation—Working expenses	22,21,000		22,21,000
ine kee z saxi nga i forula e	18—Other Revenue expenditure financed from Ordinary Revenues.	86,80,000		86,80,000
told lager	18(1)—Other Revenue expenditure financed from Famine Insurance Fund.	der 1900 Stable ed de		
- Injoint	H—Civil Works and Miscellaneous Public Improvements.	beer and ton	mile mil	
	51A—Interest on Capital Outlay on Multipurpose River Schemes.	pel ell	39,26,000	39,26,000
10	51B—Other Revenue expenditure connected with Multipurpose River Schemes.	3,30,000	oth M. to ga	3,30,000
	CC—Capital Account of Irrigation, Navigation, Embankment and Drainage Works outside the Revenue Account.			
	68—Construction of Irrigation, Navigation, Embankment and Drainage Works.	22,000		22,000
lastell	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.	free part free	300 V 106.	7 420
	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	3,95,00,000	ded tames	3,95,00,000
1,660,03	Total—Grant No. 10	5,07,53,000	39,26,000	5,46,79,000
Things !	E—Debt Services.	N. William		
11	22—Interest on Debt and other obliga- tions.	1,000	24,13,000	24,14,000
12	23—Appropriation for Reduction or Avoidance of Debt.		26,63,000	26,63,000

1	2	3		
		Sums not exceeding		ng
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
Tanancia.	F—Civil Administration.	Re.	Rs.	Rs.
13	25—General Administration—General Administration.	2,37,00,000	8,37,000	2,45,37,000
14	27—Administration of Justice	79,41,000	27,29,000	1,06,70,000
15	28—Jails and Convict Settlements	89,84,000	Cless Work	89,84,000
16	29—Police	5,88,82,000	hic street	5,88,82,000
17.	30—Ports and Pilotage	7,89,000	24 p. 33 - 3	7,89,000
18	36—Scientific Departments	1,04,000	0A 163400-1	1,04,000
19	37—Education	4,52,09,000	o susception of	4,52,09,000
20	38—Medical	3,52,63,000	60,000	3,53,23,000
21	39—Public Health	1,15,92,000		1,15,92,000
ſ	40—Agriculture—Agriculture	2,29,74,000	A grant most	2,29,74,000
22	FF—Civil Administration—Capital Account outside the Revenue Account. 71—Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	1,02,000	telepite Accellance of telepite (1 telepite (2 telepit	1,02,000
100 000,00	Total—Grant No. 22	2,30,76,000	field · · 4	2,30,76,000
	F—Civil Administration.	and particular	ton resided.	
23	40—Agriculture—Fisheries	18,50,000	objetos terepa	18,50,000
24	41—Veterinary	21,80,000		21,80,000
25	42—Co-operation	20,44,000		20,44,000

-1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
		Rs.	Rs.	Rs.
(43—Industries—Industries	27,92,000		27,92,000
	FF—Civil Administration—Capital Account within the Revenue Account.	er-jack line		
	43A—Capital Outlay on Industrial Development within the Revenue Account.			es lat
	H—Givil Works and Miscellaneous Public Improvements.		I lead which	
Uanas	52A—Other Revenue Expenditure connected with Electricity Schemes.	1,49,000	••	1,49,000
	XLI—Receipts from Electricity Schemes—Working Expenses.	14,62,000	4,18,000	18,80,000
0.00	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments within the Revenue Account.	saincesa.	of historical	
26	53—Capital Outlay on Electricity Schemes met out of Revenue.	5,57,000	Sportsski	5,57,000
	FF—Civil Administration—Capital Account outside the Revenue Account.		Tier H. Shkirt	
	72—Capital Outlay on Industrial Development outside the	3,15,000		3,15,000
SHE LEL	Revenue Account.	modernia	ration 5 sA	68 1
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.	istration—Capit a Reviews Aurie	F-Qiell (Ade in	ACTUAL DESIGNATION OF THE RESIDENCE OF T
	81A—Capital Outlay on Electricity Schemes outside the Revenue Account.	13,07,000	Sept To Salata M	13,07,000
	Total—Grant No. 26	65,82,000	4,18,000	70,00,000
	F—Civil Administration.			
	43—Industries—Cottage Industries	14,36,000		14,36,000
27	FF—Civil Administration—Capital Account outside the Revenue Account		Surfferinger	
	72—Capital Outlay on Industria Development outside the Revenue Account—Cottage Industries.	2,00,000		2,00,000
	Total—Grant No. 27	16,36,000		16,36,00

XI of 1953.]

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
	F—Civil Administration.	Rs.	Rs.	Rs.
. 28	43—Industries—Fisheries	Take 1		
29	43—Industries—Cinchona	31,57,000		31,57,000
30	47—Miscellaneous Departments	63,46,000		63,46,000
	H—Givil Works and Miscellaneous Public Improvements.	eco A toffeel and fewer on Account	ersflexiló 4 Loffspieles	
31	50—Civil Works	4,97,45,000	13,37,000	5,10,82,000
,	J—Miscellaneous.	to enterminents	- temperatur	
32	54—Famine	29,05,000	attended in	29,05,000
33	54A—Territorial and Political Pensions.	ista removing		
34	54B—Privy Purses and allowances of Indian Rulers.	1,73,000	1 116-1 1.	1,73,000
.[55—Superannuation allowances and Pensions.	1,16,94,000	2,20,000	1,19,14,000
	JJ—Miscellaneous Capital Account within the Revenue Account.	ther 1966 to galltagened	or government	
35	55A—Commutation of Pensions financed from Ordinary Reve- nues.	14,95,000	1,00,000	15,95,000
	JJ—Miscellaneous Capital Account outside the Revenue Account.	ameli va silae		
1	83—Payments of commuted value of Pensions.		••	· · · ·
	Total—Grant No. 35	1,31,89,000	3,20,000	1,35,09,000
	J—Miscellaneous.		est chistra	
36	56—Stationery and Printing	50,83,000	ns integral	50,83,000
	57—Miscellaneous—Miscellaneous	1,73,16,000	28,57,000	2,01,73,000
37	JJ—Miscellaneous Capital Account outside the Revenue Account.	parents A see	tures .	
	82—Capital Account of other State Works outside the Revenue Account.	1,25,25,000	iba in ena ipaga i araj	1,25,25,000
	Total—Grant No. 37	2,98,41,000	28,57,000	3,26,98,000

1	2	3		
		Sums not exceeding Voted by the Legislative Assembly. Charged on the Consolidated Fund. Total. 7. Rs. Rs. Rs.		
Grant No.	Services and purposes.	Legislative	the Conso- lidated	Total.
	E—Debt Services.	,Rs.	Rs.	Rs.
{	22—Interest on Debt and other obligations—Expenditure on displaced persons.	inent dan ins	1,15,000	1,15,000
- au ()	J-Miscellaneous.		- eshabilist	
	57—Miscellaneous—Expenditure on displaced persons.	38,69,000		38,69,000
	JJ—Miscellaneous Capital Account outside the Revenue Account.	enngibouild big Aproventana	the Miles of the Control of the Cont	
38{	82—Capital Account of other State Works outside the Revenue Account—Expenditure on displaced persons.	2,79,87,000	30,000	2,80,17,000
	Deposits and Advances.		Salatur	
anet t	Loans and Advances bearing interest— Loans and Advances to displaced persons.	3,57,54,000		3,57,54,000
	Total—Grant No. 38	6,76,10,000	1,45,000	6,77,55,000
	E—Debt Services.		Torrischt :	
	22—Interest on Debt and other obligations—Community Development Projects.	nes dan'ny Assora Jeografia Assorant	40,000	40,000
	J-Miscellaneous.	Tie Hall an	in interpretation	
	57—Miscellaneous—Community Deve- lopment Projects.	ersa uriosa rac	eanthcoile - Li	
	M—Extraordinary items.	MOJEK SIMPROS		
	63B—Community Development Projects.	75,97,000		75,97,000
39 {	JJ Miscellaneous Capital Account outside the Revenue Account.	auce no lone		
	82—Capital Account of other State Works outside the Revenue Account—Community Develop- ment Projects.	1,03,16,000	the state of	1,03,16,000
	Deposits and Advances.	Liveron Harry	of shigning of	
{	Loans and Advances bearing interest— Community Development Projects.	37,64,000	le La partir de la companya de la co	37,64,000
	Total—Grant No. 39	2,16,77,000	40,000	2,17,17,000

-	A STATE OF THE STA			
1	2		3	
2 95		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Conso- lidated Fund.	Total.
	M—Extraordinary items.	Rs.	Rs.	Rs.
40	63—Extraordinary charges in India	4,70,91,000		4,70,91,000
41	64C—Pre-partition Payments	20,94,000		20,94,000
	HH—Capital Account of Civil Works and Miscellaneous Public Improve- ments outside the Revenue Account.		•	
42	80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account—Damodar	10,02,56,000	*	10,02,56,000
	Valley Project.		4	
43	81—Capital Account of Civil Works outside the Revenue Account.	2,95,00,000		2,95,00,000
	J—Miscellaneous.			
-	XLVIA—Receipts from Road	1,12,69,000	0.00.000	1 90 90 000
	Transport Scheme—Working Expenses.	1,12,09,000	8,00,000	1,20,69,000
44	JJ—Miscellaneous Capital Account outside the Revenue Account.			
	82B—Capital Outlay on Road Transport Scheme outside the Revenue Account.	27,55,000		27,55,000
	Total—Grant No. 44	1,40,24,000	8,00,000	1,48,24,000
45	85A—Capital Outlay on Schemes of State Trading.	1		1
	Public Debt.		* *	
ſ	Floating Debt		2,00,00,000	2,00,00,000
46	Loans from Union Government		37,68,000	37,68,000
	Total—Grant No. 46		2,37,68,000	2,37,68,000
	Deposits and Advances.			
47	Interest-free Advances	27,60,000		27,60,000
48	Loans and Advances bearing interest	1,14,58,000		1,14,58,000
	Grand Total	70,72,06,001	4,39,46,000	75,11,52,001
				THE RESERVE AND ADDRESS OF THE PARTY OF THE